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Title: Regarding issue of Human Animal conflict in Idukki Parliamentary Constituency-laid.

ADV. DEAN KURIAKOSE (IDUKKI): I would like to raise an urgent matter of public importance on human-animal conflict in my constituency, Idukki. My constituency has large swathes of land that lie close to the forest region. The forests are replete with wild animals, who routinely forage into the human habitations. Because of this, lakhs of hectares of agricultural crops, livestock and human lives are being lost.

In the last ten years, around 40 precious human lives were lost in the human-animal conflict. This has caused serious distress to the already vulnerable population which inhabit these regions. Urgent intervention is required to create a lasting solution that incorporates learnings from global research. Relevant provisions from Wildlife Protection Act and other Acts must be invoked immediately. I urge the Government to give attention to this URGENT matter and act swiftly to protect the life and livelihood of our people.

12.12 hrs